

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

CALCUTTA

No. M.A. 161/97  
No.O.A. 161/97

Present:- Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. B.P. Singh, Administrative Member

CHHAYA DOLUI

VS

1. THE UNION OF INDIA, REPRESENTED BY THE SECRETARY, MINISTRY OF COMMUNICATION, SANCHAR BHAWAN, NEW DELHI.
2. THE CHIEF POST MASTER GENERAL, WEST BENGAL CIRCLE, YOGAJOG BHAWAN, CALCUTTA -12.
3. THE POST MASTER GENERAL, HOWRAH REGION, YOGAJOG BHAWAN, CALCUTTA-12.
4. THE SUPERINTENDENT OF POST OFFICES, TAMILUK DIVISION, P.O. TAMILUK, PIN - 721636, DISTRICT-MIDNAPUR.
5. THE EMPLOYMENT OFFICER-IN-CHARGE, DISTRICT EMPLOYMENT EXCHANGE GHATAL, P.O. & P.S. GHATAL, DISTRICT-MIDNAPUR.

For the applicant : None

For the respondents : Mr. B. Mukherjee, counsel

Heard on : 17.12.98

Order on : 17.12.98

O R D E R

None appears on behalf of the applicant today. We find that on earlier three consecutive occasions the applicant did not appear. However the 1d. counsel for the respondents is present today. We are therefore, satisfied that the applicant is no longer interested in pursuing the case. So, the application is dismissed for default. Both the M.A. and O.A. are also disposed of.

2. No order is passed as to costs.

2-12-98  
( B.P. SINGH )  
MEMBER (A)

( D. PURKAYASTHA )  
MEMBER (J)